

Insolvency and Bankruptcy Board of India

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Press Release

The Insolvency and Bankruptcy Board of India celebrates International Women's Day 2026.

The Insolvency and Bankruptcy Board of India (IBBI) celebrated the International Women's Day 2026 on March 06, 2026.

2. Ms. Ravneet Kaur, Chairperson of the Competition Commission of India, graced the event as the Chief Guest, delivering a keynote address that inspired attendees. Ms. Kaur eloquently recounted her personal and professional journey, offering a practical roadmap gleaned from her experiences. She highlighted the critical importance of exercising independent judgment and stressed the integrity required to honour one's own decisions. Emphasizing that autonomy and self-accountability are vital for long-term success, Ms. Kaur called on women to carve out a place for themselves in professional forums to ensure their voices are heard. She also underscored the role of effective prioritization and a robust support system in sustaining resilience throughout one's career.

3. The program witnessed enthusiastic participation from lady officers, consultants and research associates of IBBI, who engaged in insightful discussions, fostering a spirit of empowerment and collaboration among attendees

